

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 1894/2020

MOHIT GUPTA & ORS.

Petitioner(s)

VERSUS

SIYA RAM & ORS.

Respondent(s)

(IA No. 93133/2024 - APPLICATION FOR CONDONATION OF DELAY IN FILING
THE APPLICATION FOR SETTING ASIDE THE ABATEMENT

IA No. 86240/2024 - APPLICATION FOR SUBSTITUTION

IA No. 196958/2019 - EXEMPTION FROM FILING O.T.

IA No. 93132/2024 - SETTING ASIDE AN ABATEMENT)

Date : 24-07-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PRASANNA BHALACHANDRA VARALE
[IN CHAMBER]

For Petitioner(s) Mr. Manish Gupta, Adv.
Ms. Deepti Verma, Adv.
Mr. Prateek Gupta, Adv.
Mr. Sanjay Mangal, Adv.
Mr. Pramod Chandra Gupta, Adv.
Mr. Pradeep Sharma, Adv.
Ms. Mukta Gautam, Adv.
Ms. Anjali Singh, Adv.
Mr. Arpit Shukla, AOR

For Respondent(s) Mr. Sudhir Mendiratta, AOR

UPON hearing the counsel the Court made the following
O R D E R

Issue notice on Application for condonation of delay
in filing the application for setting aside the abatement,
application for substitution and setting aside an abatement,
returnable in four weeks.

(NEETA SAPRA)
COURT MASTER (SH)

(DIVYA BABBAR)
COURT MASTER (NSH)